

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.11.2018

ORDER NO. 244 OF 2018

Hon'ble President is pleased to partially modify the roster order no. **238 of 2018 for CESTAT, New Delhi** constituting Division Benches and Single Member Bench as follows:

1. **On 16.11.2018 at 2.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following part-heard matter:-
E/53416/2015
2. **On 16.11.2018 at 2.30 p.m.** Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM matter:-
E/ROM/51039 & 51038/2018 in appeal no. E/52957 & 52964/2016
3. **On 16.11.2018 afternoon** Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM/part-heard matters after the hearing of the above matters in Sl. No. 1 and 2:-
ST/57707/2013-CUS (DB)
ST/1390-1391/2011- CUS (DB)
ST/51161/2014-CUS (DB)
ST/52411/2015-CUS (DB)
ST/ROM/51138/2018- CUS (DB) in appeal no. ST/2258/2012-CUS (DB)
4. **On 16.11.2018 afternoon** Hon'ble Sh. Anil Choudhary, Member (J) will hear the following part-heard Single Member Bench matter after part heard matter in Sl. No. 1:-
E/941/2011-SM

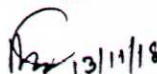
By order,



(Bineesh Kumar K. S.)
Registrar

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13/11/18
Dy. Registrar